



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

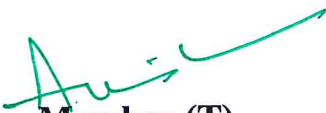
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP35/07	IA 36/16 in TP 04/16	For orders	397/ 398	K.Rajaiah Vs. Chamundeswari Studios & Lab Pvt .Ltd & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K. VENKATRAMANI 080-41280811	Respondents 1-5	
2.	R. Y. SATISH 8884321353	PETITIONER	

ORDER

Matter is listed today for clarification. I.A 36/16 which was posted for orders today. Counsels for both sides are present. I.A 36/16 is again listed for orders on 08/01/2018. Main petition is also listed on the same date.


Member (T)


Member (J)